

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

NGT/PB/862/Admin/2025/ 383

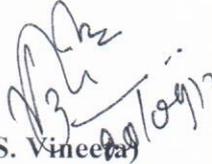
20 September, 2025

OFFICE ORDER

Consequent upon his selection, Sh. Tanmay Singh, I Civil Judge, Junior Division, Shujalpur (Shajapur), Madhya Pradesh is hereby appointed as Assistant Registrar at National Green Tribunal, Central Zone Bench, Bhopal, on deputation basis, initially for a period of one year w.e.f. 14.09.2025 (F/N). The pay allowances, perks and privileges as permissible to Sh. Tanmay Singh would be admissible to him in the National Green Tribunal, as per the option exercised by him, as per the relevant Rules.

The terms & conditions for the deputation of Sh. Tanmay Singh will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.


(S. Vineeta)
Registrar General
RZ

To.

Sh. Tanmay Singh,
Assistant Registrar
Through Ld. Registrar
NGT, CZB, Bhopal

Copy to:

1. Ld. Registrar General, High Court of Madhya Pradesh
2. The Director, P&L Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
4. DDO, NGT (PB), New Delhi
5. PS to Hon'ble Chairperson.
6. PA to Registrar General, NGT (PB), New Delhi
7. RTI Cell, NGT (PB), New Delhi
8. Computer Section for updation on NGT website
9. Guard file (Admin)


(S. Vineeta)
Registrar General